

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 535
TO BE ANSWERED ON FEBRUARY 04, 2021**

PMAY-U

**NO. 535 SHRIMATI JASKAUR MEENA:
 SHRI NIHAL CHAND:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the salient features of Pradhan Mantri Awas Yojana - Urban (PMAY-U);**
- (b) the details of funds approved, allocated and utilised in Rajasthan during the last three years under this scheme;**
- (c) the number of districts added so far under this scheme and the details thereof;**
- (d) the details of targets fixed and progress made thereon;**
- (e) whether people belonging to Scheduled Tribes have been added under the said scheme;**
- (f) if so, the details thereof including the facilities being provided to them under the said scheme; and**
- (g) if not, the time by which these people are likely to be included under the said scheme and the details thereof; and**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 for providing assistance to States/ Union Territories (UTs) for addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) categories in urban areas through following four verticals:

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S. No.	Vertical	Carpet Area of the house	Central Assistance per house
1.	In-situ Slum Redevelopment (ISSR)	Upto 30 square meter (sqm)	Rs. 1.00 lakh
2.	Credit Linked Subsidy Scheme (CLSS)	Upto 30 sqm for EWS (annual household income up to ₹3,00,000), 60 sqm for LIG (annual household income from ₹3,00,001 to ₹6,00,000), 160 sqm for MIG-I(annual household income from ₹6,00,001 to ₹12,00,000), and 200 sqm for MIG-II (annual household income from ₹12,00,001 to ₹18,00,000).	Interest subsidy of 6.5 %, 4% and 3% on loan amounts upto Rs. 6 lakh, Rs. 9 lakh and Rs. 12 lakh for beneficiaries belonging to EWS/LIG, MIG-I and MIG-II categories respectively.
3.	Affordable Housing in Partnership (AHP)	Upto 30 sqm	Rs. 1.50 lakh
4.	Beneficiary-led individual house construction/ enhancement (BLC)	Upto 30 sqm	Rs. 1.50 lakh

The scheme covers the entire urban area consisting of Statutory Towns, Notified Planning Areas, Development Authorities, Special Area Development Authorities, Industrial Development Authorities or any such authority under State legislation which is entrusted with the functions of urban planning & regulations.

All houses constructed under PMAY-U have basic amenities like water supply, electricity, kitchen and toilet. The Mission promotes women empowerment by providing the ownership of houses in name of female member or in joint name. Preference is also given to differently abled persons, senior citizens, Scheduled Castes (SCs), Scheduled Tribes (STs), Other Backward Classes (OBCs), Minority, single women, transgender and other weaker & vulnerable sections of the society.

(b) to (d):Based on the project proposals received so far from the State Government of Rajasthan under the Scheme, a total 2.1 lakh houses have been sanctioned; out of this, 1.4 lakh are at various stages of construction and 1.1 lakh have been completed/ delivered. Central Assistance of ₹3709 crore has been sanctioned; out of which, ₹1935 crore have been released to the State of Rajasthan and Central Nodal Agencies. Central Assistance of ₹1144 crore has been utilised during the last three years. A total of 466 cities/ towns of 33 districts in Rajasthan have been covered under the scheme.

(e) to (g): Yes, Sir. Out of 2.1 lakh sanctioned houses in Rajasthan, 14,142 houses have been sanctioned for the beneficiaries belonging to Scheduled Tribe category. All houses under PMAY-U have basic amenities like water supply, electricity, kitchen and toilet along with required social and physical infrastructure.